

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Civil Contempt Petition No.200/32/2020**

(in OA 200/363/2020)

Jabalpur, this Tuesday, the 02nd day of March, 2021**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Santosh Kumar Vyas, S/o Late Shri Ayodhya Prasad Vyas, aged about 51 years, working as Sub Divisional Engineer (A/T) B.S.N.L Sagar M.P, M.P. Pin Code – 470001.

-Petitioner**(By Advocate – Shri Arun Soni)****V e r s u s**

1. Shri Pravin Kumar Purwar, Chairman & Managing Director, Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Harish Chander Mathur Lane, Janpath, New Delhi – 110001.
2. Shri Arvind Vadnekar, The Director (HR), BSNL Board, Bharat Sanchar Nigam Ltd., BSNL Corporate Office, Bharat Sanchar Bhawan, Harish Chander Mathur Lane, Janpath, New Delhi – 110001.
3. Shri H.S. Sohal, The Chief Vigilance Officer, Bharat Sanchar Nigam Limited, Eastern Court Complex, Ground Floor Near MTNL Sachar Hat, Janpath, New Delhi – 110001.
4. Shri Dr. Mahesh Shukla, Chief General Manager Telecom, Bharat Sanchar Nigam Limited, M.P. Telecom Circle, BSNL Bhawan, Hoshangabad Road, Bhopal (M.P.) – 462015.
5. Shri Sushil Kumar Gupta, Astt. General Manager (Admin), O/o Chief General Manager, Telecom Bharat Sanchar Nigam Ltd, BSNL Bhawan, Hoshangabad Road, Bhopal (M.P.) – 462015

-Respondents**(By Advocate – S/Shri Manoj Sharma and Pranay Gupta)**

O R D E R**By Ramesh Singh Thakur, JM.**

Learned counsel for the petitioner submits that this Contempt Petition was filed against the interim order passed by this Tribunal on 22.07.2020 in Original Application No.200/363/2020 and the main Original Application has been finally decided on 18.02.2021.

2. In such situation, this Contempt Petition is dismissed and the respondents are discharged from the notice of contempt.

(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member

